

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:4169
ANSWERED ON:22.04.2008
POLICY TO DO AWAY WITH INSPECTOR RAJ
Meghwal Shri Kailash

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government proposes to formulate a new policy to do away with inspector raj;
- (b) if so, the details thereof; and
- (c) the time by when this policy is likely to be formulated?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI ASHWANI KUMAR)

(a) to (c): The Government of India has undertaken a number of reform- measures on continuous basis to address the issues of procedural hurdles including inspector raj and remove them. Some of the reforms include e-Governance, MCA-21, Investment Policy liberalization, Single Window Systems by States Governments, Taxation Reforms including online filing; large tax payers unit, single window for payment of income tax and corporate tax, ICE-Gate for online filing of custom and excise documents, Right to Information Act 2005 and Micro, Small and Medium Enterprises Act 2006.